

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 4478
TO BE ANSWERED ON MARCH 19, 2026
PROJECTS UNDER AMRUT AND AMRUT 2.0**

NO. 4478. SHRI KARTICK CHANDRA PAUL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the key projects along with their current status undertaken by Raiganj Municipality under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and AMRUT 2.0;**
- (b) the details of the funds received and utilised so far by Raiganj Municipality for infrastructure development;**
- (c) the details of the specific sectors targeted such as water supply, sewage, drainage, urban transportation and green spaces in Raiganj Municipality under AMRUT and AMRUT 2.0; and**
- (d) the monitoring and evaluation mechanisms in place to ensure the timely and effective completion of projects under AMRUT and AMRUT 2.0 in Raiganj Municipality along with the challenges faced in implementing these missions?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (d): Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and AMRUT 2.0, States/ Union Territories are empowered to select, appraise, prioritise and implement the projects. Under AMRUT, the State of West Bengal has taken up 05 green spaces & park projects worth ₹1.12 crore in Raiganj Municipality, which have been completed.

Under AMRUT 2.0, the State Water Action Plans of West Bengal comprising of 01 water supply project worth ₹32.39 crore (including Operation and Maintenance cost) have been approved in Raiganj. As per the information updated by the State on AMRUT 2.0 portal, the project has been awarded with a cost of ₹28.98 crore (capex) of which works worth ₹11.73 crore has been physically completed.

Under AMRUT/ AMRUT 2.0, funds are allocated and released/ sanctioned to States/UTs and not District/ULBs wise or project-wise. The States/ UTs utilise central share funds in any of the projects as per their physical/ financial progress.

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The Mission guidelines have specific provisions for formation of State High Powered Steering Committee (SHPS) headed by the Chief Secretary of the State, to monitor and supervise the implementation of the scheme at the State/ UT level. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the SHPS in monitoring and supervising the scheme at the State level. Further, an Apex Committee constituted under the ambit of Mission guidelines reviews and monitor the Mission periodically. For assessment and monitoring of work done under AMRUT in the States/ UTs, there is a provision of Independent Review and Monitoring Agencies (IRMAs). Also, in order to fast-track the implementation of AMRUT, the progress is periodically reviewed and monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by Ministry of Housing and Urban Affairs (MoHUA) with the States/ UTs & their ULBs. There is a dedicated AMRUT 2.0 online portal for tracking the progress and monitoring of projects provided by the States/ UTs.
